

4ITEM NO.28

COURT NO.4

SECTION III

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. 2/2016 in Civil Appeal No. 2185/2012

M/S PASWARA PETROCHEM LIMITED

Appellant(s)

VERSUS

COMMR.OF TRADE TAX U.P. LUCKNOW

Respondent(s)

(For substitution of name of company)

Date : 17/04/2017 This application was called on for hearing today.

CORAM : HON&#39;BLE MR. JUSTICE NAVIN SINHA

[IN CHAMBERS]

For Appellant(s) Ms. Anjali Dubey, Adv.

Mr. V. Elanduzhiyan, Adv.

Mr. P. N. Ramalingam, Adv.

For Respondent(s) Mr. Abhinav K. Malik, Adv.

Mr. Ravi Prakash Mehrotra, Adv.

UPON hearing the counsel the Court made the following

O R D E R

I.A. No. 2 of 2016 is allowed.

(POOJA SEHGAL)

(SUMAN JAIN)

SR. P.A. COURT MASTER